

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
IB-2826/ND/2019
IA/558/2023, IA/1158/2022

IN THE MATTER OF:

Aekevi Industries Pvt. Ltd.

.....Applicant

Vs.

Unique Kitchen-Aids Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 22.03.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Mukesh Kumar Grover, RP

ORDER

Due to paucity of time, the matter is listed on **23.04.2024**.

**Sd/-
(Court Officer)**